

2500 H. P. diesel hydraulic locomotives

38. SHRIMATI SUSHILA SHAN-
KAR ADIVAREKAR: Will the Minis-
ter of RAILWAYS be pleased to staU:

(a) whether the South Central Railway has prepared any report on the performance of two pairs of 2500 h.p. diesel hydraulic locomotives used by that Railway around Guntakal;

(b) what are the reasons for not deploying these German locomotives on the plain trunk routes for hauling fast passenger trains; and

(c) what steps Government are tak-
ing to recondition the remaining four hydraulic transmission locomotives?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI SHEO NARAIN): (a) No.

(b) These locomotives were prima-
rily procured to haul ore traffic on
the following Sections: —

(i) Vizag-Kottavalassa.Bacheli.

f ii) Kiriburu-Bondamonda-Vizag.

(iii) Kiriburu.Bokaro and

I Hospet-Guntakal-Madras.

The question of reconditioning
these locomotive_s is under active con-
sideration by a High-level Director's
Committee appointed by the Board.

Consultancy practice by Indian Econo-
mic Service Officers

39. SHRIMATL SUSHILA SHAN-
KAR ADIVAREKAR: Will the Minis-
te; of LAW, JUSTICE AND COM-
PANY AFFAIRS be pleased to state:

(a) whether it is a fact, that the
officers belonging to the Indian Econo-
mic Service in the Company Affairs
Department, have been given permis-
sion by Government for Consultancy
Practice outside the Department; and

(b) whether it has come to Govern-
ment's notice that a large number of
officers of th_e Department and officers

I in the regional offices are earning
I extra money by compelling companies
i and citizens to take their advisory
i services?

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRI
SHANTI BHUSHAN): (a) No per-
mission has been given by the De-
partment of Company Affairs to any
officer of the Indian Economic Service
working in that Department for con-
sultancy practice outside the Depart-
ment.

(b) No such instance has come to
the notice of the Department of Com-
pany Affairs.

Improvement in reservation system

40. SHRI DHARAMCHAND JAIN:
Will the Minister of RAILWAYS be
pleased to state:

(a) what steps Government have
taken to improve the reservation sys-
tem for rail journey at Delhi and in
other parts of the country; and

(b) whether Government have had
the computerised system for reserva-
tion of air passage currenty in vogue
in the Indian Airlines and the Air
India examined for its adoption with
suitable modifications, by the Rail-
ways; if so, with what results?

THE MINISTER OF STATE IN
THE MINISRTY OF RAILWAYS
(SHRI SHEO NARAIN): (a) A state-
ment is attached.

(b) The possibility of computerisa-
tion of rail reservations is under refe-
rence with the Department of Elec-
tronics.

Statement

(a) The following steps have been
taken to improve the reservation sys-
tem:

(i) he tkne-limit for advance
reservation has been vnade six
months at all stations by all trains,
to avoid blocking of accommodation